

Government of Jammu and Kashmir
Revenue Department
Civil Secretariat, Jammu/Kashmir

Notification,
Srinagar, the 16th June, 2026

S.O 170 :- In exercise of the powers conferred by sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat, 1996 (XII of 1996) and in supersession of all previous notifications issued on the subject, the Government hereby confer upon Shri Sham Lal, JKAS, Additional Commissioner, Jammu, the powers of Divisional Commissioner, Jammu for the purposes of hearing and disposing off such cases or classes of cases under the provisions of the said Act as may be transferred to him by the Divisional Commissioner, Jammu within the territorial jurisdiction of Jammu Division.

By order of the Government of Jammu and Kashmir.

Sd/-
(Kumar Rajeev Ranjan) IAS
Secretary to the Government

No. Rev-L.B/13/2021 (21315)

Dated: 16.06.2026

Copy to the:-

1. Financial Commissioner (Revenue), J&K.
2. Additional Chief Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Lieutenant Governor, J&K.
4. Joint Secretary, Ministry of Home Affairs (JKL), Government of India.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Commissioner/Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
7. Divisional Commissioner, Kashmir/Jammu.
8. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
9. Commissioner, Survey and Land Records, J&K.
10. All Deputy Commissioner.
11. Director Archives, Archeology and Museum, J&K.
12. Concerned Officer.
13. Regional Director Survey and Land Records (All).
14. General Manager, J&K Ranbir Printing Press Jammu with the request to publish in the official gazette.
15. Private Secretary to Hon'ble Chief Minister, J&K.
16. Private Secretary to the Chief Secretary, J&K.
17. Private Secretary to Secretary to the Government, Revenue Department.
18. Govt. order file/Stock file/In-charge website, Revenue Department.


(Sheetal Choudhary)
Under Secretary to the Government